## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS, DELHI

No/Genl./West/THC/2024
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Dated, Delhi the 19/11/24

Sub.:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded copy of Endorsement Letter No. 42930-43060/Genl./Misc./Circulation/2024 Dated 14.11.2024 along with its enclosure i.e. copy of Notification Bearing Ref No. 480/Gen/SF/2024 Dated 11.09.2024 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marga, New Delhi – 110049 received, on the subject cited above, from Ms. Ravinder Bedi, Ld. Officer In-Charge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi for information for necessary action/compliance to:-

- 1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
- 2. The Hony. President, Bar Association, Tis Hazari Courts, Delhi.
- 3. The Hony. Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
- 5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- 6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajaf Gupta)
District Judge (Commercial Gourt) -05/
Officer Incharge General Branch,

West District, Tis Hazari Courts, Delhi

Enclosure:- As above.





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E-mail: barcouncilofdelhi@rediffmail.com Web. : www.delhibarcouncil.com

## विस्ता विभिन्न गरेषद BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961) 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No.: 480/Gen/SF/2024

## NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 13.04.2024 passed by the Disciplinary Committee of Bar Council of India, Mr. Harish Chandra Tiwari (Harish Tiwari) (Enrolment No. D/316/1995) R/o R/o H.No. G-11/137, 2nd Floor, Sector-16, Rohini, Delhi-110085, has been suspended from practice as an Advocate in or before any Court of Law for a period of five (5) years from the date of notification i.e. 11th September, 2024, as respondent guilty of serious misconduct has been committed by Mr. Harish Chandra Tiwari.

This has emanated from the Ear Council of India Tr. Case No. 60/2016 titled Mr. Manoj Jain, Spl. Judge (PC Act) CBI, Rouse Avenue Versus Mr. Harish Chandra Tiwari (Harish Tiwari).

run Sharma (Retd.)

## Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of the New Delhi.

2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi

3. The Secretaries of All Bar Associations, Delhi

The Secretaries of All State Bar Councils.

5. The Registrar, Supreme Court of India, New Delhi

6. The Registrar General, High Court of Delhi, New Delhi

7. The Registrar General, All High Courts in India

8. The District & Session Judge, Tis Hazari Courts, Delhi

9. The District Judges in all 8 Districts of Delhi

10. The District Magistrates in all 9 Districts of Delhi

11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi

12.Mr. Harish Chandra Tiwari (Harish Tiwari) R/o H.No. G-11/137, 2nd Floor, Sector-16, Rohini, Delhi-110085. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 42930 - 43060 No. 42930 - Genl./Misc./Circulation/2024

Dated, Delhi the 14 NOV 202

Sub:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded a copy of the Notification bearing Ref No. 480/Gen/SF/2024, dated 11/09/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

- All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. W
- 2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
- 3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- 5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
- 6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above